

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.01.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.52/9/HDB/2020
NAME OF THE COMPANY	Srichaitanya Chlorides Pvt Ltd (Valanties Laboratories Pvt Ltd)
NAME OF THE PETITIONER(S)	Alex Constructions Pvt Ltd
NAME OF THE RESPONDENT(S)	Srichaitanya Chlorides Pvt Ltd (Valanties Laboratories Pvt Ltd)
UNDER SECTION	9 of IBC

ORDER

The Ld. Counsel for the Petitioner present. Ld. Counsel for the Corporate Debtor absent. However, post on 28.02.2023 as a last chance, making it clear that if the Counsel for the Corporate Debtor does not appear on that day, the matter will be heard on merits and disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)